

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:13  
ANSWERED ON:23.07.2001  
RECHARGING OF WATER LEVEL IN GUJARAT  
MANSUKHBHAID. VASAVA

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether any project to recharge the water level in Gujarat has been submitted to the Union Government;
- (b) if so , the present status of the project;
- (c) the main objectives of the project;
- (d) whether the project is proposed to be implemented in other States;
- (e) if so, whether the Government have mobilised any additional financial resources for the implementation of the project; and
- (f) if so, the time by which the project is likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BJOYA CHAKRAVARTY)

(a) to (c) Government of Gujarat have submitted following two projects having ground water recharge component for financial assistance:-

(i) "Augmentation of Surface Water Recharge in Over- exploited Aquifers (Gujarat)" at an estimated cost of Rs. 305.64 crore. The Project envisages construction of minor irrigation works like check dams, percolation tanks, underground check dams, spreading channel, feeding village tanks, recharge wells, injection wells in rivers, deepening of villages tanks, conjunctive use of ground water in Dharoi Canal Command Area, afforestation and soil water conservation works. The proposal has been sent to the Royal Netherlands Embassy through the Department of Economic Affairs on 05.02.2001 for financial Assistance. Reactions of the Government of Netherlands are awaited.

(ii) "Gujarat Salinity Prevention Project" at an estimated cost of Rs. 1160.00 crore. The project aims to tackle the problem of salinity ingress by taking three fold measures i.e. improving management, increasing recharge and controlling the salinity. The project was sent to the World Bank through the Department of Economic Affairs on 14.06.2000 for financial assistance. Reactions of the World Bank are awaited.

(d) to (f) The Central Ground Water Board under the Ministry of Water Resources have carried out ground water recharge experiments and rain water harvesting on pilot basis in various States of the country under its Central Sector Scheme on "Studies on Artificial Recharge of Ground Water". The Government have earmarked funds amounting to Rs. 25.00crore for the scheme during the IX Five Year Plan. State-wise details of the proposals approved under the scheme are given in the enclosed Statement. The approved proposals are expected to be implemented within 1-2 years.

STATEMENT REFERRED TO IN REPLY TO PARTS (d) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 13 TO ANSWERED ON 23.07.2001

**STATE-WISE DETAILS OF PROPOSALS APPROVED CONCERNING GROUND WATER RECHARGE SCHEMES**

Sl. No.	State (Rs. in Lakh)	Schemes Approved (Nos.)	cost	Status
1.	Andhra Pradesh	10	54.55	Under implementation

2.	Assam	1	56.69	Under implementation
3.	Bihar	4	18.69	Under implementation
4.	Delhi	14	86.43	Four schemes completed and rest are under implementation
5.	Gujarat	3	18.95	Under implementation
6.	Haryana	8	139.12	Three schemes are completed and rest are Under implementation
7.	Himachal Pradesh	6	81.65	Three schemes are completed and rest are under implementation
8.	Jammu & Kashmir	11	190.19	One scheme completed and rest are under implementation
9.	Jharkhand	6	28.04	Under implementation
10.	Karnataka	1	13.75	Under implementation
11.	Kerala	9	67.62	Five schemes are at final stage of completion and rest are under implementation
12.	Madhya Pradesh	5	53.85	Four schemes completed and rest are under implementation
13.	Maharashtra	3	76.63	Under implementation
14.	Meghalaya	1	28.00	Under implementation
15.	Mizoram	1	28.00	Under consideration
16.	Nagaland	1	70.00	Under implementation
17.	Orissa	2	437.40	Under implementation
18.	Punjab	15	251.49	Six schemes completed and rest are under implementation
19.	Rajasthan	13	84.27	One scheme is completed and rest are under implementation
20.	Tamil Nadu	8	198.98	One scheme completed and rest are under implementation
21.	Uttar Pradesh	5	37.21	Under implementation
22.	Uttaranchal	1	2.00	Under implementation
23.	West Bengal	8	167.82	Under implementation